

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH, BANGALORE

DATED THIS THE TWENTY SEVENTH DAY OF MAY 1987

Present : Hon'ble Shri Justice K.S. Puttaswamy .. Vice-Chairman

Hon'ble Shri P. Srinivasan .. Member (A)

REVIEW APPLICATION NO. 9/87

S.B. Aswatha Narayana,  
Tax Recovery Officer (Retd.)  
Opp. Government College,  
Tumkur

.. Applicant

(Dr. M.S. Nagaraja ... Advocate)

V.

The Chief Commissioner (Admn)  
and Commissioner of Income Tax,  
Karnataka I,  
Bangalore.

The Central Board of Direct Taxes  
by its Chairman, New Delhi

.. Respondents

(Shri M.S. Padmarajaiah . Advocate)

This Review application came up for hearing before this  
Tribunal today. Hon'ble Vice Chairman made the following:

O R D E R

In this application made under Sec. 22(3)(f) of the  
Administrative Tribunals Act the applicant who was the original applicant  
in A No.132/86 has sought for a review of our common order made on  
28.11.1986 by one of us (Hon'ble Shri Justice K.S.Puttaswamy) and  
Hon'ble Shri L.H.A.Rego dismissing his application. The only ground  
which the applicant has urged for review namely that the disciplinary  
proceedings was pending against him, which is now the subject matter  
of enquiry before this Tribunal in A No.20/87 had not been noticed and  
considered by this Tribunal.

2. We have perused the original application and the order made by us.  
We find that this contention though urged by the applicant has not been  
specifically noticed and dealt in our order. But we are of the view that

this contention even if it had been noticed, would not have made any difference in the ultimate conclusion reached in dismissing the application. We do not find any justifiable ground to review our order. We, therefore, dismiss this application. But in the circumstances of the case we direct the parties to bear their own costs.

bsv

*Mr. D. M. Remond*  
VICE CHAIRMAN 27/5/87

*P. J. S. - B*  
27/5/87  
MEMBER (A)

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCHREVIEW APPLICATION No. 9/87  
IN APPLICATION NO. 132/86 (F)  
(WP. NO.COMMERCIAL COMPLEX, (BDA)  
INDIRANAGAR,  
BANGALORE-560 038.

DATED: 3-6-87

APPLICANT

Vs

RESPONDENTS

Shri S.B. Aswatha Narayana  
TO

1. Shri S.B. Aswatha Narayana  
C/o Dr. M.S. Nagaraja  
Advocate  
No. 35 (Above Hotel Swagath)  
1st Main Road, Gandhinagar  
Bangalore - 560 009

2. Dr. M.S. Nagaraja  
Advocate  
No. 35 (Above Hotel Swagath)  
1st Main Road, Gandhinagar  
Bangalore - 560 009

The Chief Commissioner (Adm) & Commissioner  
of Income Tax, B'lore and another

3. The Chief Commissioner (Admn)  
and Commissioner of Income Tax  
Karnataka I  
Bangalore - 560 001

4. The Chairman  
Central Board of Direct Taxes  
New Delhi-110 002

5. Shri M.S. Padmarajaiah  
Senior Central Govt. Stng Counsel  
High Court Buildings  
Bangalore - 560 001

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Subj 83  
S  
SUBJECT: SENDING COPIES OF ORDER PASSED BY THE  
BENCH IN APPLICATION NO. 9/87

REVIEW

....

Please find enclosed herewith the copy of the Order  
passed by this Tribunal in the above said Application on  
27-5-87

Janard  
2  
4/6/87

ENCL: As above.

*AP*  
JCV DEPUTY REGISTRAR  
(JUDICIAL)

9c.